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C.A.No. 2390 OF 2002
ITEM No.4

Court No. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.2390/2002

VITHALBHAI PVT. LTD.

Appellant (s)

VERSUS

UNION BANK OF INDIA

Respondent (s)

(for early hearing and Office Report)

Date : 16/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE C.K. THAKKAR

For Appellant/ (s)Mr. Ramesh Singh, Adv.
ApplicantMrs. Bela Maheshwari, Adv.
Mr. Dipesh Aneja, Adv.

M/s. O.P. Khaitan & Co.,Adv.

For Respondent (s)Mr. Hemant Chaudhari, Adv., Mr. S.R. Bagh, Adv.
Mr. Sanjeev Malhotra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing expedited.
List the appeal for hearing in six months.

(Ajay Kr. Jain)
(Radha R. Bhatia)

Court Master
Court Master